

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 03-01-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.149 of 2016 (SZ)	Puducherry Environment Protection Association, Rep., by its Secretary, K.Irisappan Koodapakkam and Post Vs Union of India, Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 2 others	M/s.Yogeshwaran.A Counsel for Appellant M/s.Syed Nurullah Sheriff for R1 M/s.Sathya Bama for R2 M/s.T.Sai Krishna for R3	For Reply of R1 & R3
2	Appeal No.93 of 2017 (SZ)	Ajayaghosh, Kozhikode, Kerala Vs State Environment Impact Assessment Authority, Rep., by its Member Secretary, Kerala and 4 others	M/s. Harish Vasudevan Counsel for Appellant M/s.Vidyalakshmi Vipin for R1,R2 M/s. E.K.Kumaresan for R3 M/s. P.B.Sahasranamam for R4,R5	For Reply of R3
3	Appeal No.141 of 2013(SZ)	M. Jeeva Vs Union of India, The Ministry of Environment And Forests, New Delhi and Others	M/s. T. Mohan A. Yogeshwaran Counsel for Appellant M/s.M.R.Gokul Krishnan for R1 M/s. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar, Chitra Narayan for R4	Stayed by Apex Court

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Registrar